

Minutes of Meeting of the State Executive Committee held in the Forest Bhavan, on 13th April 2020

On 13/04/2020, a meeting of State Executive Committee (SEC) was held under the Chairmanship of Chief Secretary (also Principal Secretary, PWD), Goa and the following other members of the SEC also attended:

1. Shri Puneet Goel, Principal Secretary, Science and Technology
2. Shri SK Bhandari, Secretary, Transport
3. Shri Sanjay Kumar, Secretary Revenue, Member Secretary, SEC & SDMA

The SEC has gone through the reports on Law & Order, Trucks Movement, Relief & Shelters, and Covid Status Report (copy attached).

The other officers (as per the list Annexed) also attended the meeting along with Incident Commanders, as special invitees:

After deliberation on the current situation, the SEC noted and decided the following:

1. **Status of COVID19:** Secretary Health informed that no new Covid-19 case has been detected after 3rd April 2020. As on date, Goa has seven positive cases of Covid-19, out of which five patients have recovered and have been shifted to a Quarantine facility outside Covid Hospital. Secretary Health also informed that today 30 Rapid tests were done of the sample taken from the people who had ILI symptoms. All tests came out negative. Secretary Health informed the SEC that in the near future, our testing capacity will increase from 30 per day to 80 per day. The SEC noted with caution that Goa had not yet faced any community transmission.
2. Secretary, Health informed that the department has received 2,000 RNA extraction kits from Delhi. This stock is sufficient to meet State's requirement for the time being.
3. Secretary Health also raised the issue of shortage of Thermal Guns for departments and others to be able to check the temperature of visitors. To meet this demand, the SEC recommended procurement of 500 thermal guns.
4. Excise Commissioner informed the total production of sanitisers has reached over 1.5 lakh liters, of which about 22,000 liters is given to the State government and defence authorities in Goa at no cost. The House-to-House survey teams have also been given these sanitisers for their use.
5. **Opening of OPDs:** Secretary, Health informed that emergency OPDs were operational even during lockdown period. Additionally, the Health department has issued orders for resumption of antenatal activities and immunisation schedule for children. She also stated the six RMDs have started functioning today, beginning

from the remotest areas of the State. Six more RMDs would be opened daily, so that all 30 of them would be operational by Friday. On the similar lines, 30-40 Sub-centres would be opened daily, so that all would be open by Friday. The decision on opening the OPDs at PHCs/CHCs and District Hospital would be taken in due course, after detailed discussion.

6. Secretary Health informed that private hospitals and other medical facilities are not entertaining patients and are turning away the patients, on one pretext or other. A few such complaints have been made against Manipal Hospital. The SEC noted that the State is not getting the desired cooperation from the private health sector. Secretary, Health noted that Apollo Hospital is one such exception, which is providing the services even though it has been requisitioned by the Collector. Secretary Health further added that IMA (Goa chapter), after discussion with other State IMA and Central IMA, has issued the following message for its members:

We request our IMA GOA members to adhere to the following guidelines

- 1) Doctors above the age of 60 years to avoid OPDs Services as far as possible.
- 2) Other doctors to keep their OPDs open provided:
 - a) they have proper staff;
 - b) sitting hall should have social distancing by at least one metre and should be maintained throughout the consulting time;
 - c) doctors and their staff should have proper N95 mask and other personal protection equipments;
 - d) proper ventilation;
 - e) proper sterilisation;
 - f) suspected patients of Covid to be referred to GMC via health centre;
- 3) Those who have hospitals can run hospitals if they have proper staff, masks and PPE. Rest all others should take precautions as per point No. (2) stated above. As far as possible, they should avoid routine surgeries. Emergency surgeries to be performed with proper care. If any doctor develops symptoms of Covid infection, he/she should immediately contact Dr Edwin and call - 104 as we believe that these places will be hotspots for Covid 19 transmission.

All IMA doctors are committed to come and join the efforts of the government to stop this menace as and when the government directs any way. IMA will release advisory on the regular basis after necessary updates.

President
Dr S. Samuel Arawattigi

7. **House-to-House Survey:** The SEC reviewed the progress on House-to-House survey on the first-day of the survey. As informed to the SEC, upto 8 pm, about 2.39

lakhs survey entries have been made based on the live feed, through the designated application form developed by M/s Vacation Labs. It was noted that this was very encouraging. The SEC appreciated the contribution of the team from M/s Mint Bird Technologies(Operating under the brand Vacation Labs) who have designed the forms, providing pro bono voluntary services and have supported the administration in conducting the survey. The SEC also appreciated M/s Zoho Corporation, Chennai which has provided the application for users free of cost.

8. **Essential Goods:** Secretary, Civil Supply informed the SEC that the supply of food items is normal. From PDS, more than 50 percent free ration has been lifted by the beneficiaries under PM Garib Kalyan Yojana and 80 percent has been lifted under NFSA category. Michael D'souza, Incident Commander raised the issue of absence of vehicles at the suppliers end in the other States. The SEC decided that Collectors should liaise with the concerned Collectors to sort out these issues.
9. **Quarantine Facilities:** Secretary, Fisheries/Nodal Officer for the Quarantine Facilities informed that all people Quarantined at Margao have been released. Now, only five people are quarantined at Candolim, and three at Old Goa Residency.
10. The SEC also directed that the Horticulture Corporation should put in place a mechanism to collect the horticulture produce directly from the farmers, as is being done for milk.
11. **Production of Masks:** The Chairman, SEC explained the status of preparation of masks in the State and invited suggestions from all present to suggest the ways to increase the production and sale of these masks using local talent available in Goa. After discussion, the SEC decided that the Handicraft Corporation could coordinate the sale and supply of these masks. However, Secretary Industries/Health and Secretary WCD may meet on this issue on 14/04/2020, to finalise the modalities.
12. The SEC directed the Director, Higher Education to seek suggestions from all concerned especially from village functionaries, sarpanch, panchayat secretaries, through its teachers, to prepare a report on economic revival, and the resultant development activities required to be taken at the village level. GIPARD shall collate such suggestions and prepare the report for the State for the consideration of the Government.
13. Secretary, Tourism informed that the Tourism department has shortlisted 20,000 rooms to be used as paid Quarantine facilities. Collectors will get them inspected and verify their suitability. After verification, the details would be shared with the Director (NRI Affairs).
14. Director, Transport explained the scheduling of the bus routes for the Government staff. 206 buses will start plying with a goal to pick the staff at around 9 am. The SEC asked HoDs to make necessary plans for staggered movement of their staff.

15. The following points were raised by and discussed with Incident Commanders:

- a. Some complaints were received regarding unorganised sale of the fish, and without following social distancing norms. The SEC decided that all Incident Commanders should try to work out a mechanism or identify places/routes for the sale of fish by the Insulated vans of the fisherman societies.
- b. Incident Commanders desired to know about the instructions on issuance of transit pass after 14/04/2020. The SEC decided that the State should wait for a decision from the MHA, Government of India on this matter.
- c. Michael D'Souza , Incident Commander (Pernem) raised the issue of some financial support to the weaker Panchayats, to help them carry out immediate relief works for the needy in their jurisdiction. The SEC decided that for those Panchayats, a small discretionary fund be made available accordingly. Secretary Panchayat was asked to put up the proposal.
- d. Many requests are being received for pre-monsoon house repairs. If no movement of labour or material is involved, the decision may be taken by the Collectors. Else, the Collectors may give them permission on a case to case basis. However, all precautions should be ensured while carrying out these works such as use of masks, social distancing, etc
- e. Secretary, Civil Supply informed that prices of masks have been fixed as an essential commodity and charging more will be an offence under the Essential Commodities Act apart from violation of norms under Disaster Management Act. The SEC asked her to share the notification for information of all.

16. Other Issues

- a. PCE (PWD) informed that there is some problem with the water supply in Pernem, however supply is maintained through tankers. The pump needs to be changed and is likely to take 2 days for completion of it's repair. The SEC conveyed that water supply by tankers to continue till the normal water supply is restored.
- b. CE(Electricity) informed that GERC has recommended to relax some norms on payment of Electricity bills. The SEC directed CE (Electricity) to put up these recommendations for a decision of the Government.
- c. The SEC also directed PCE (PWD), CE (Electricity), CE (WRD) to issue the written directions to all their contractors to look after their labourers, as per directions issued by MHA, Gol. Similar instructions be sent through CREDAI for all builders.
- d. Director, Panchayat inquired about the status of operation of Atta Chakki/Flour Mills. The SEC clarified that these come within the permitted category, being part of the Food chain, provided they follow the norms of social distancing, etc.
- e. Collector North Goa requested PWD to erect Pandals in the following check posts at Divya Circle, Bandar Talegaon, Mercedes Circle, Agacaim bridge, Amona bridge, Karapur junction for the staff deployed at the above checkpoints/nakas. The SEC directed the PCE(PWD) to undertake the work as requested.



Committee also conveys to all concerned that as per MHA orders, any person violating these containment measures or not complying with the above directions will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action u/s 188 of the IPC.



(Sanjay Kumar)
Secretary, Revenue
Member Secretary, SEC & SDMA

List of Special Invitees

1. Daulat A. Hawaldar, Secretary, Finance
2. Shri Subhash Chandra, PCCF
3. Shri Kunal, CEO
4. Shri Santosh Kumar, Add. PCCF.
5. Ms Nila Mohanan, Secretary, Health
6. Shri Amit Satija, Commissioner, Excise
7. Shri PS Reddy, Secretary, Fisheries
8. Shri. J. Ashok Kumar, Secretary, Tourism
9. Shri Sanjay Grihar, Secretary, Panchayats
10. Shri C.R. Garg, Secretary, Law
11. Shri Rajesh Kumar, DIG
12. Ms Isha Khosla, Secretary, Civil Supply.
13. Shri Tariq Thomas, DMA
14. Shri U. P. Parsekar, Principal Chief Engineer (PWD)
15. Shri. R. G. Keni, Chief Engineer (Electricity)
16. Shri Narayan Gad, Director Panchayat
17. Ms. Meghna Shetgaonkar Director Information & Publicity.
18. Shri. Shrikant Palil C.E. (WRD)
19. Mr. Anthony D'Souza, Director (NRI)
20. Shri Rajan Satardekar Director (Transport)
21. Shri. Keshav Kumar CF(C)

List of Incident Commanders for Municipal Areas:

Area	Name
M.C. Mapusa	Shri. Clen Madeira,GCS
M.C. Ponda	Ms. Deep Shikha Sharma IFS
M.C. Madgaon	Shri. Ajith Panchwadkar,GCS
CCP Panjim	Shri. Sanjit Rodrigues, GCS
M.C. Mormugao	Shri. Gaurish Sankhwalkar, GCS

List of Incident Commanders for Talukas (Excluding Municipal Areas)

Area	Name
Bardez	Ms. Mamu Hage IAS

Pernem	Shri. Michael De Souza,GCS
Tiswadi	Shri. Vivek IAS
Bicholim	Shri. Sanjiv Gadkar ,GCS
Dharbandora	Shri. Kuldeep Sharma,IFS
Ponda	Shri.A. Jabestin , IFS
Sattari	Shri. Mahesh Khorjuvenkar, GCS
Canacona	Shri. Deepak Dessai,GCS
Sanguem	Shri. Anisha Kalkoor, IFS
Quepem	Shri. Santosh Kundaikar,GCS
Salcette	Shri. Hemant Kumar, IAS
Mormugao	Dr. N. Palanikanth, IFS

REPORT (COVID-19) ON LAW & ORDER AND FACILITATION OF ESSENTIAL GOODS & SERVICE

Date: 15/04/2020

Time: 16:00 hrs (Cumulative)

TABLE - I: LAW & ORDER

Sl. No.	State / UT	Total number of cases of Lock down curfew orders	Remedial Steps taken against violations				Total Number of Law & Order incidents reported	Action taken on incidents of Law & order reported in Column - 5	Remarks
			Total Arrests made	Total vehicles seized	Total Fines registered	Total Fines imposed (In Rs)			
1	Goa Total	15495	643	300	560	2,18,600		1. Strict enforcement of the lockdown is being enforced with simultaneous persuasion by patrolling staff to comply with the conditions of lockdown 2. Appeal on Social Media through appropriate posters 3. Video clips appeal to Citizens-Religious places against gathering 4. Meetings with religious heads 5. Patrolling has been intensified all over Goa and Naksas have been deployed at all exit points. 6. Traffic staff has been deployed along with district police in hotspots.	
	North Goa	3554	253	121	170	3,06,600			
	South Goa	11941	390	179	390	1,75,20,000			
	Traffic (N & S Goa)	Nil	Nil	Nil	Nil	Nil			

Movement of Trucks (Last 24 Hrs.)

Date: 13.04.2020 to 08.00 hrs (w.e.f. 31.03.2020)

No. of Trucks	INWARD						OUTWARD					
	08:00 hrs to 20:00 hrs		20:00 hrs to 08:00 hrs		Cumulative (w.e.f. 31.03.2020, 0800 hrs)		08:00 hrs to 20:00 hrs		20:00 hrs to 08:00 hrs		Cumulative (w.e.f. 31.03.2020, 0800 hrs)	
	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH
Empty	15	9	13	13	228	253	181	96	133	33	3510	1821
Rice	2	10	8	6	191	292	0	0	1	0	4	5
Sugar	1	0	1	0	85	25	0	0	0	0	3	0
Pulses	7	2	18	1	275	60	0	2	1	0	6	4
Milk	8	5	19	2	366	64	0	0	1	1	22	3
Vegetable	4	4	168	6	1652	274	0	0	2	1	14	17
Fuel	2	0	1	0	71	70	0	0	0	0	3	1
LPG	3	14	0	4	56	118	1	0	2	0	51	11
Fruit	13	7	40	20	575	311	0	0	0	1	11	30
Chicken (Live/Processed)	0	0	3	0	3	0	0	0	0	0	0	0
Meat (Live/Processed)	0	0	0	0	0	0	0	0	0	0	0	0
Eggs	0	0	4	0	4	0	0	0	0	0	0	0
Others	41	22	84	25	1307	504	34	22	30	12	655	432
Total	96	75	337	61	4792	1881	217	120	170	48	4370	2424
Grand Total	171		418		6673		337		218		6544	

DETAILS OF SUPPORT PROVIDED TO STRANDED MIGRANT POPULATION AND OTHER NEEDY PERSONS AS ON 13/04/2020

Name of the State : GOA

Name and Mobile number of State Nodal Officer for Migrant Labour and Stranded persons: Hemant Kumar, IAS.

(State Control Room I/c: 7875015991)

Name of District	Number of active Relief Camps and Shelters		Number of persons housed in Relief Camps and Shelters		Number of Food camps		Number of persons given food		Number of Workers given shelter and food by employers / industry where they were working	Remarks/ additional information
	Govt.	NGO	Govt.	NGO	Govt.	NGO	Govt.	NGO		
(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)
North Goa	10	0	334	0	08	5	3600	1600		1) Dry ration provided to 2100 persons 2) 3 Grocery-on-Wheels buses are supplying groceries 3) Breakfast provided to all persons in shelter homes
South Goa	06	0	423	0	59	7	4600	2210		1) Dry ration provided to 971 persons 2) 3 Grocery-on-Wheels buses are supplying groceries
Total	16	0	757	0	67	12	8200	3810		

Note:

- 1) Goa does not have any COVID-19 hotspot.
- 2) 11 Vegetables-on-Wheels: On trucks, vegetables are being sold in different parts of Goa.
- 3) 09 Fish-on-Wheels: On insulated-vans, fish is being sold in different parts of Goa.
- 4) 01 ATM-on-Wheels: SBI bank is running ATM-on-Wheels to disburse cash in different parts of Goa.



Date: 13/04/2020

MEDIA BULLETIN

STATUS OF COVID-19 IN GOA

Sr. No.	Category	Cases on 13.04.2020	Cumulative no. of Cases since 29.01.2020
1	People under Home Quarantine	00*	1714
2	Contacts under Facility Quarantine	00	202
3	Suspects under Hospital Isolation at GMC	01	142
4	No. of samples sent for testing	34	440
5	No. of reports received	30	428
6	No. of samples tested Positive	00	07
7	No. of cured patients out of Positive	00	05

* Today, no fresh persons were put under home quarantine. However 103 travelers are quarantined for 28 days, out of the list of travelers provided by Government of India.

- Out of 42 Samples pending for testing, 30 are Negative - 12 Reports Awaited.
- At present patient in isolation ward GMC- 03
- ESI Hospital Margao - 02 positive cases
- At present suspect Quarantined in SDH Ponda- 01
- At present contacts Quarantined in Old Goa Residency- 03
- At present Cured patients under Quarantine at Acron Seaway Resort, Candolim- 05


Director of Health Services